## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 329 of 2017 & IA No. 842 of 2017

Dated: 14<sup>th</sup> November, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present:

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Radiant Solar Energies Pvt. Ltd.

...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) :

Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Aadil Singh B. For R-2

Mr. Anand K. Ganesan Ms. Neha Garg for R-3

## <u>ORDER</u>

Reply to the main matter may be filed on or before 06.12.2017 and reply to the I.A. No. 842 of 2017 (Appln. for stay) may be filed on or before 28.11.2017 after serving copy on the other side.

List the I.A. No. 842 of 2017 for hearing on **29.11.2017** before the Bench headed by Justice N.K. Patil, Judicial Member.

(S.D. Dubey) **Technical Member**  (Justice Ranjana P. Desai) Chairperson

ts/ss